

(3)

O.A.346/92.
Date : 20.1.1993.

None for the applicant. Mr. Ramesh Darda, Counsel for the respondents. He prays to grant four weeks time for filing reply.

Adjourned to 17.3.1993 for reply as a last chance.

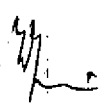
A.D.
Court Officer.

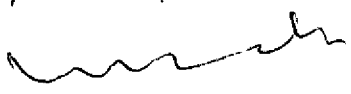
Dated : 17.3.1993.

None for the applicant.

Mr. Ramesh Darda, Counsel for the respondents.

Application is dismissed in default of the appearance of the applicant.


(M. Y. PRIOLKAR)
M.C.A.)


(M. S. DESHPANDE)
V. C.

Order/Judgement dt 17/3/93
despatched to Applicant/Respondent (s)
on 7/5/93


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